4. राजकीय बालिका (गर्ल्स) पोलिटेक्निक, लखनऊ ।

5. राजकीय कला और शिल्प कालेज, लखनऊ ।

6. महिला राजकीय पोलिटेक्निक, अहमदाबाद ।

7. कमला नेहरू राजकीय पोलिटेक्निक, हैदराबाद ।

8. राजकीय बालिका (गर्ल्स) पोलिटेक्निक, काकीनाड़ा ।

(ख) केन्द्रीय सार्वजनिक निर्माण विभाग के अध्ययन दल ने केन्द्रीय स्कूलों के कर्मचारियों के बच्चों के लिए वास्तुकला में कोई पाठ्यक्रम आरम्भ करने की सिफारिश नहीं की है ।

†[THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) A three-year diploma course in Architectural Assistants is already being conducted at the following institutions:—

1. College of Architecture, Chandigarh.
2. Women's Polytechnic, New Delhi.
3. Government Polytechnic for Women, Chandigarh.
4. Government Girls Polytechnic, Lucknow.
5. Government College of Arts and Crafts, Lucknow.
6. Government Polytechnic for Women, Ahmedabad.
7. Kamla Nehru Government Polytechnic, Hyderabad.
8. Government Polytechnic for Girls, Kakinada.

(b) No recommendation has been made by the Study Team on Central Public Works Department for starting any course in architecture for the children of Central Schools Employees.]

श्रमजीवियों को सैद्धांतिक तथा व्यावहारिक ज्ञान की शिक्षा देने की योजना

188. **श्री भगवत नारायण भार्गव :** क्या श्रम, सेवानियोजन और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या श्रमजीवियों को उन उद्योगों के बारे में जिनमें वे काम करते है ; सैद्धांतिक तथा व्यावहारिक ज्ञान की शिक्षा देने के लिए विशेष प्रबन्ध करने की कोई योजना सरकार के विचाराधीन है ; और

(ख) यदि हां, तो उस योजना की मुख्य मुख्य बातें क्या हैं ?

†[SCHEME FOR IMPARTING THEORETICAL AND PRACTICAL KNOWLEDGE TO WORKERS

188. SHRI B. N. BHARGAVA: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:

(a) whether there is any scheme under the consideration of Government for making special arrangements for imparting theoretical and practical knowledge to the workers about the trades in which they are employed; and

(b) if so, what are the main features of the scheme?]

श्रम, सेवानियोजन और पुनर्वास मंत्री (श्री जगजीवन राम) : (क) जी हां ।

(ख) विवरण नत्थी किया गया है ।

विवरण

औद्योगिक कामगरों का (1) वर्कशाप गणित (2) ब्लू प्रिंट पढ़ने (3) व्यवसाय के मौलिक सिद्धांत तथा सूक्ष्मता जांचने के

†[ ] English translation

उपकरणों के प्रयोग के विषय मे सैद्धान्तिक ज्ञान बढ़ाने के अवसर सुलभ करने की योजना, औद्योगिक प्रशिक्षण संस्थानों/केन्द्रों या औद्योगिक प्रतिष्ठान के फैक्ट्री अहाते में ही सायं कक्षाओं द्वारा पहले ही से चल रही है ।

वर्तमान औद्योगिक कामगरों को सैद्धांतिक तथा व्यावहारिक प्रशिक्षण साथ-साथ देने के दृष्टिकोण से तथा उनको व्यावहारिक कुशलता में आगे बढ़ने की सहायता करने के उद्देश्य से इस योजना में सुधार करने पर विचार हो रहा है । अतः (i) मशीन शाप के व्यवसाय (ii) बिजली व्यवसाय तथा (iii) वेल्डिंग व्यवसाय में प्रशिक्षण देने के लिए योजना बनाई गई है । यह केवल इन कामगरों को व्यावसायिक ज्ञान बढ़ाने में सहायता ही नहीं करेगी अपितु उनकी व्यावहारिक कुशलता को भी, जिसकी उनमें प्रायः कमी पाई जाती है, बढ़ाएगी । यह संशोधित योजना पिछली योजना का स्थान ग्रहण कर लेगी और औद्योगिक कामगरों को जो इस प्रकार के अंशकालिक पाठ्यक्रम को अपनाते हैं, विभिन्न स्तर के व्यावसायिक प्रमाण-पत्र प्राप्त करने के लिए व्यावसायिक प्रशिक्षण की राष्ट्रीय परिषद् द्वारा आयोजित व्यवसाय परीक्षण में बैठने की अनुमति की व्यवस्था भी करेगी ।

प्रस्तावित योजना के अन्तर्गत अंशकालिक कामगर का नाम कम से कम 6 महीने के प्रशिक्षण के लिए लिखा जाएगा । प्रतिदिन 3 घंटे के हिसाब से सप्ताह में तीन दिन प्रशिक्षण दिया जाएगा । यह प्रशिक्षण किसी संस्थान, औद्योगिक स्थान या अन्य स्थान पर जहां भी सुविधा प्राप्त होगी, दिया जाएगा । व्यावसायिक प्रशिक्षण की राष्ट्रीय परिषद् ने इस योजना की पहले ही स्वीकृति दे दी है । प्रस्तावित योजना को मार्ग-दर्शन के रूप में अनुदेशकों के केन्द्रीय प्रशिक्षण संस्थान में चलाया जाएगा ।

†[THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): (a) Yes.

(b) A statement is attached.

STATEMENT

A scheme already exists for giving opportunities to the Industrial workers to improve their theoretical knowledge by arranging evening classes in the Industrial Training Institutes/Centres, or within the factory premises of Industrial establishments in the subjects of (1) Workshop Mathematics, (2) Reading of Blue prints and (3) elementary trade theory and use of precision instruments.

It is contemplated to revise the existing scheme with a view to providing theoretical as well as practical training to the persons already engaged in Industry and thus assist them to advance their grades of skills in their respective trades. A scheme has accordingly been prepared to impart training in (i) Machine Shop Group Trades, (ii) Electrical Group of Trades and (iii) Welding Trade. It will not only assist these workers to develop their trade knowledge but also to improve their practical skills in which they are deficient. This revised scheme will replace the existing one and will also make provision for permitting Industrial workers who join such part-time courses to take All India Trade Tests conducted by the National Council for Training in Vocational Trades for the award of the Trade certificates of different grades.

Under the proposed scheme, part-time workers will be enrolled for training for a minimum period of 6 months. Training will be imparted three times a week for three hours on each day, either in Institutes, Industry or other places where the necessary training facilities are available. The Scheme has already

†[ ] English translation.

been approved by the National Council for Training in Vocational Trades and to start with, the proposed scheme will be implemented on a pilot basis at the Central Training Institutes for Instructors.]

कारखानों के मजदूरों के लिये आकस्मिक छुट्टी

189. श्री भगवत नारायण भार्गव : क्या श्रम, सेवानियोजन और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि क्या कारखानों के मजदूरों को आकस्मिक छुट्टी मिलती है यदि नहीं तो क्या ऐसी छुट्टी के लिए कोई व्यवस्था करने का विचार है ?

†[CASUAL LEAVE FOR FACTORY WORKERS

189. SHRI B. N. BHARGAVA: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state whether the factory workers are entitled to casual leave, and if not, whether it is proposed to make provision for such leave?]

श्रम, सेवानियोजन और पुनर्वास मंत्री (श्री जगजीवन राम) : कारखाना अधिनियम, 1948 के अधीन कारखानों के मजदूर सवेतन वार्षिक छुट्टी के हकदार है । आकस्मिक छुट्टी के बारे में कोई सांविधिक व्यवस्था नहीं है और न ही इस प्रकार की व्यवस्था करने का कोई विचार है । प्रतिष्ठान में आकस्मिक छुट्टी सेवा शर्तों, द्विपक्षीय समझौतों, आदि के अनुसार मंजूर की जाती है ।

†[THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): Under the Factories Act, 1948, factory workers are entitled to annual leave with wages. There is no statutory provision in regard to casual leave, nor is there any proposal for making such a provision. Grant of casual leave in any establishment is regulated by the terms and conditions of service, bipartite agreements, etc.]

†[ ] English translation.

PRODUCTION OF IRON WITH NON-COKING COALS

190. SHRI M. C. SHAH: Will the Minister of EDUCATION be pleased to state:

(a) whether the Central Fuel Research Institute at Jealgora has developed any new process of production of iron with non-coking coals; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) No, Sir. The Central Fuel Research Institute, Jealgora has, in fact, developed a process for making a substitute for metallurgical coke from non-coking coal incorporating at the same time some of the raw materials for iron making.

(b) The process is still under investigation.

EXCHANGE OF SCIENTISTS WITH WEST STATEMENT

191. SHRI M. C. SHAH: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Council of Scientific and Industrial Research has entered into agreements with the Governments of West Germany and Britain for the exchange of Scientists; and

(b) if so, the details of the agreement?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) The Council of Scientific and Industrial Research have entered into arrangements for the exchange of scientists with the German Academic Exchange Service, West Germany and the British Council, U.K.

(b) A statement is laid on the Table of the House.

STATEMENT

Terms of arrangement with the German Academic Exchange Service, West Germany for the exchange of Scientists:

(i) The Council of Scientific and Industrial Research will be the implementing organization on the Indian